

[Translation]

Accidents in Ordnance Factories

460. SHRI SANTOSH KUMAR GANGWAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of fatal accidents took place in the ordnance factories during the last three years;

(b) whether qualified safety officers have been appointed under Factory Act, 1948 and the Rules made thereunder to help in checking the said accidents;

(c) if so, the number thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) 13.

(b) Yes, Sir.

(c) 79.

(d) Does not arise in view of (c) above.

[English]

Instrument to warn against Nuclear Attack

461. DR. VASANT NIWRUTTI PAWAR:

Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Defence Research and Development is making research to develop an instrument which is likely to warn against nuclear attack;

(b) if so, the details thereof;

(c) whether the Scientists at Central Glass and Ceramic Research Institute have also developed a special wrist watch which fore-warns the bearer the threat of nuclear radiation; and

(d) if so, the details therefor?

THE MINISTER OF STATE IN THE MINISTRY OF

DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):
(a) No, Sir.

(b) Does not arise.

(c) and (d) No, Sir. However certain R&D work has been done to develop a wrist worn device to measure the accumulated radiation to which the device-wearer has been exposed over a period of time. This device uses a radio-photoluminescent glass which has been developed in collaboration with Central Glass & Ceramic Research Institute.

[Translation]

Investment in Agro-based Industries

462. SHRI SURENDRA PAL PATHAK:

Will the PRIME MINISTER be pleased to state:

(a) the details of the foreign investment proposals received for setting up agro-based industries in Uttar Pradesh during the last three years;

(b) the number of proposals approved and implemented so far; and

(c) the reasons for delay in implementation of approved proposals?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) 9 proposals involving foreign direct investment have been approved for setting up agro based industries in Uttar Pradesh during the last three years i.e. 1993 to 1995 (January). Details of these approvals are given in the statement enclosed. Statewise break-up of foreign investment approvals prior to 1993 have not been centrally maintained.

(b) and (c) Implementation depends on the gestation period which varies from project to project. Moreover, these approvals have been given recently.

STATEMENT*List of Foreign Direct Investment Collaboration Cases approved by all sections from January 1993 to January, 1995 for Uttar Pradesh*

Sl. No.	Appr. No./Appr. Date (Type/Agency)	Name of Indian Company	Name of the Foreign Collaborator	Amount (%Equity) (Rs. Lakhs)
1	2	3	4	5
1.		Trendy Tropical Foods Limited B-267A Greater Kailash-Part New Delhi—110048	Gauthier SA France	41.00 (12.00%)

Item Description : Semi Candied Fruits

France

At Location : Ghaziabad (Uttar Pradesh)